

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No. 10

IA 1715/2021 & IA 1733/2021 In C.P.(IB)817/MB/2019

Superior Malt Pvt. Ltd.	... Applicant
Vs	
M/S. Impala Distillery & Brewery Ltd	... Respondent
<u>IN THE MATTER OF</u>	
IDBI Bank Ltd	... Petitioner
Vs	
Impala Distillery & Brewery Ltd.	... Respondent
<u>Order under Sections 60(5) & 7 of the Insolvency and Bankruptcy Code, 2016</u>	

Order Delivered on 03.08.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. NARENDER KUMAR BHOLA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP:	Adv Ami Jain a/w Mr Sameer Kakar
For the Applicant:	Adv Nikunj Mehta a/w Adv Aniruddha Hemant Lad i/b KLT Law Associates

ORDER

IA-1715 & 1733/2021:-

Learned counsel for the applicants are directed to issue notices to the respondents for 18.08.2021.

List on 18.08.2021.

Sd/-

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

03.08.2021
Aarti